

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:924
ANSWERED ON:01.03.2011
ISSUANCE OF LICENCES FOR THE USE OF DDT
Jakhar Shri Badri Ram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether certain insecticides including DDT are banned in the country;
- (b) if so, the details thereof;
- (c) whether there are reports that despite the ban, licence is being issued to such insecticides;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check their use in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

- (a) & (b): Yes, Madam. There are certain insecticides which are banned/ restricted for use in the country. The list is Annexed. Use of DDT in agriculture has been withdrawn while its use for public health programme upto 10,000 MT/annum has been allowed.
- (c) & (d): No, Madam. As per the provisions of the Insecticides Act, 1968 and the Insecticides Rules, 1971, the license is issued by the State Governments for registered products only.
- (e): Information on banned/restricted insecticides is available to all stake holders on website of Central Insecticides Board and Registration Committee. Trainings are imparted to farmers, dealers, distributors, sellers, workers etc. on safe and judicious use of pesticides through Central as well as State Extension Functionaries.